

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/157/CAA/2017
NAME OF THE PETITIONER(S) : REAL IMAGE LLP
NAME OF THE RESPONDENT(S) : QUBE CINEMA TECHNOLOGIES PVT LTD
UNDER SECTION : 391-394

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Applicant

[Signature]

ORDER

Counsel for the Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on **30.11.2017 at 10.30 A.M.**

[Signature]
MEMBER (JUDICIAL)

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